

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1584  
ANSWERED ON 29/07/2025**

**VILLAGES WITHOUT PUCCA ROAD**

**1584. Dr. Rajeev Bharadwaj:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government of Himachal Pradesh has provided the list of villages without pucca road to the Union Government under the Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) if so, the details thereof; and**
- (c) whether data of roads on the basis of Scheduled Castes and Scheduled Tribes population is being collected from the States as per the instructions of the Government, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): The Pradhan Mantri Gram Sadak Yojana (PMGSY)-I was launched in the year 2000 as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size as per Census 2001. Timeline for completion of sanctioned projects under PMGSY I was March, 2025.**

**As on date, a total of 8,38,611 km of road length has been sanctioned under all the verticals/ interventions of PMGSY, and 7,83,304 km of roads have been completed across the country. The State of Himachal Pradesh has been sanctioned 24,967.76 km of road length under all verticals/ interventions of PMGSY, out of which 22,380.09 km has been completed.**

**The Government has recently approved phase IV of PMGSY to provide all-weather connectivity to 25,000 unconnected habitations as per Census 2011 by March 2029. A fresh survey was conducted by States/UTs for preliminary identification of habitations for PMGSY-IV using a dedicated Geographic Information System (GIS) application developed for a specific purpose viz. “Gram Sadak Survey App”. The proposal for sanctioning of 300 road works for a length of 1,555 km under PMGSY-IV Batch 1, 2025-26 has been received by the Ministry. Proposals for sanction are submitted in feasible batches by the States/ UTs. The timeline for PMGSY IV is till March 2029.**

**(c): PMGSY is an area development scheme, hence connectivity is not being provided by social sector categories. Under PMGSY IV, the population criteria for selection of unconnected habitations is 500+ in plains, 250+ in Hill States/ UTs and North-Eastern Region (NER), Special Category Areas (Tribal Schedule-V Areas, Desert Areas, Aspirational Blocks/ Districts) and 100+ in Left Wing Extremism (LWE) affected areas (areas notified by MHA) in 9 States as per Census 2011. The PMGSY IV is being implemented in convergence with DhartiAabaJanjatiya Gram UtkarshAbhiyan and Pradhan MantriAnusuchitJaatiAbhyudayYojana (PM-AJAY), and priority will be given to unconnected habitations identified under these programmes based on the following criteria:**

**DhartiAabaJanjatiya Gram UtkarshAbhiyan**

- (i) 500 or more population and 50% or more ST population as per Census 2011**
- (ii) 50 or more ST population in 250+ population category in Aspirational Districts as per Census 2011**

**PM-AJAY**

- (i) 500 or more population and 40% or more SC population as per Census 2011.**

**In addition to the above, Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM-JANMAN) road connectivity component is also being implemented as a separate vertical under PMGSY with implementation period upto the financial year 2027-28. A target of 8000 Km has been given under the component, out of which 6,506 Km have been sanctioned so far.**

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